

No, Sir.

(b) and (c). Do not arise.

**Grant of remission in sentences to convicts
of Minister to Jails**

2046. SHRI ISHWAR CHAUDHRY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is one of the duties of the Minister in-charge of the Jails to visit the Jails;

(b) whether the convicts in a Jail get remission in their sentences in honour of the visit of Home Minister; and

(c) the number of such visits to the Tehar Jail, Delhi during the last three years and the quantum of remission sanctioned each time ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) As 'Jails' is a State subject, from the information gathered from the States, it appears that it is not mandatory for the Minister, incharge of Jails to visit the State Jails. It is the discretion of the Minister to visit Jails, if and when he likes.

(b) No Sir.

(c) The Executive Councillor, holding the Jail Portfolio in Delhi Administration, visited the Tihar Central Jail on 10 occasions during the last three years, and on no occasion was any remission sanctioned.

Remission of Sentences to Convicts in Celebration of Silver Jubilee of Independence

2047. SHRI ISHWAR CHAUDHRY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have agreed to a suggestion made by a member of Lok Sabha during July 1971 regarding the remission of sentences of Convicts undergoing life imprisonment or long sentences in celebration of the Silver Jubilee of Independence; and

(b) if so, the scale of remission for the convicts of Union Territories and when they are likely to get this concession ?

THE MINISTER OF STATE IN MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The Government have not agreed to this suggestion. The entire question of the nature and form of the celebration in connection with the Silver Jubilee of Independence is under consideration.

**Setting up of Paper and Pulp Industry
in Bahraich.**

2048. SHRI B. R. SHUKLA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether a Central team of experts which conducted an industrial survey of District Bahraich recommended the setting up of a paper and pulp industry in the district;

(b) whether the Central Government propose to set up the project; in the district; and

(c) if so, when ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) to (c). The Small Industries Service Institute, Kanpur conducted a survey of Bahraich in January, 1970 and recommended the setting up of resource based and demand based industries in the Small Scale Sector. They did not recommend the setting up of paper and pulp industry in that district.

Reduction in price of newspapers

2049. SHRI B. V. NAIK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government had imposed any restrictions on the number of the pages of newspapers; and

(b) if so, whether Government had side by side taken any steps to proportionately reduce the price of newspapers ?